

National Company Law Tribunal

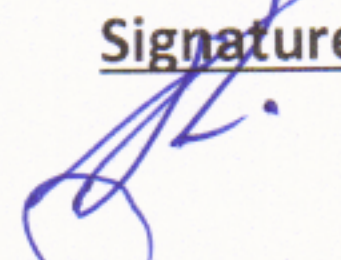
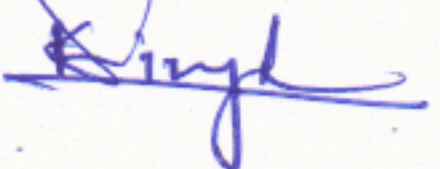
Allahabad Bench

C P NO. (CAA) 94/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: Sybly Industries Ltd & ors

SECTION OF THE COMPANIES ACT: 230/232 of the companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shahid Kazmi	Advocate	Petitioner	
2.	KULDEEP SINGH	RTA	O.L.	

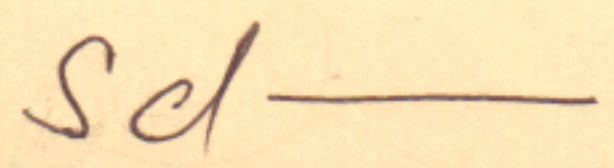
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Advocate, Shri Shahid Kazmi for the petitioner. Shri Kuldeep Singh, Proxy for the O.L. is present. He seeks further time to file representation / affidavit on behalf of R.D. As the petitioner counsel is expressing no objection for the same. Therefore, further time is as last chance is granted.

A copy of this order be communicated to the Central Govt. through office of the O.L, Allahabad.

The matter be listed on 10<sup>th</sup> November, 2017.

Date: 23/10/2017

  
H.P. Chaturvedi, Member(Judicial)

Typed by  
P.K.Jyoti